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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/40/ (IB)/2017  
NAME OF THE PETITIONER(S) : POONAM ENTERPRISE  
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. SURESH  
M. J. Mudimannan

Counsel for Respondent V. Suresh  
Counsel for Petitioner M. J. Mudimannan

**ORDER**

Counsels representing both the parties are present and submitted that the matter is settled between the parties. They prayed for time to file a joint memo of settlement. Time is extended at their request. Put up on 14.12.2017.

*sd*  
S Vijayaraghavan  
Member (Technical)

*sd*  
K Anantha Padmanabha Swamy  
Member (Judicial)